


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

OA / ~~MP~~ / GP No. 1881/91 19

Kishan Sahai S.K. Gupta  
APPLICANT (S) COUNSEL

Union of India & Ors.  
RESPONDENT (S) COUNSEL

VERSUS

Date	Office Report	Orders
	SRD	<p><u>23.8.91.</u> <u>MP-2287/91</u></p> <p>Petitioner through Shri A.K. Bhardwaj, Counsel.</p> <p>Heard Shri A.K. Bhardwaj, Counsel in respect of M.P. for retention of the O.A. filed before the Principal Bench of the Tribunal. He is posted at Bhatinda, which is in Punjab, and he can conveniently file the case before the Chandigarh Bench of the Tribunal. This M.P. is, therefore, rejected.</p> <p style="text-align: right;"> (AMITAV BANERJI) CHAIRMAN 23.8.91</p>